

Sixteenth Loksabha

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Title: Regarding alleged exploitation of drivers by cab companies.

SHRI KONDA VISHWESHWAR REDDY (CHEVELLA): Thank you Madam Speaker. ...

(Interruptions)

Madam, this is regarding the plight of the taxi drivers and car service drivers. A few years ago, when the IT-enabled car agglomerators like Ola and Uber came, they started offering very lucrative kilometre rates and incomes to all the drivers. They used to earn more than the software engineers. ...*(Interruptions)*

Now, they have captured the market and acting like monopoly and their commissions and incomes have dropped by more than three times. They are unable to pay for the fares. They are being penalised. The daily targets are very difficult to meet. They have excess-run and dry-run penalties imposed by the company. The rent which they charge is very expensive and drivers are being blacklisted. Frustration amongst drivers force them to commit suicide. They are also being abused. Today, newspapers showed news that one Ola driver was murdered and his car was stolen. Thank you, Madam Speaker.

HON. SPEAKER: Shri Rabindra Kumar Jena and Shrimati V. Sathyabama are permitted to associate with the issue raised by Shri Konda Vishweshwar Reddy.